

(253)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

DA 502/92.

Dt. of Order: 23-11-1994

Daliah Mysiah

Vs.

....Applicant

1. The Divisional Railway Manager,
Hyderabad (MG) Division,
S.C.Railway, Sec'bad.
2. The Senior Divisional Engineer,
(Co-ordination MG), Hyderabad MG Division,
SC Railway, Secunderabad.
3. The Divisional Engineer (South),
Hyderabad (MG) Division,
SC Railway, Sec'bad.

....Respondents

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Counsel for the Applicant : Shri V.Krishna Rao

Counsel for the Respondents : Shri D.Francis Paul, SC for Rlys

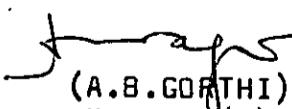
CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J)

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

(Order passed by Hon'ble Shri A.V.Haridasan, Member (J)).

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Shri V.Krishna Rao, learned counsel for the applicant and Shri D.Francis Paul, learned standing counsel for the Respondents are present and heard. Counsel for the applicant submits that the application is not pressed. Hence the application is dismissed as not pressed. No costs.


(A.B.GORTHI)
Member (A)


(A.V.HARIDASAN)
Member (J)

Dt. 23rd November, 1994.
Dictated in Open Court.

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Anil Rao
12/11/94

Deputy Registrar (J)

contd...